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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

Sh. Roshan Kumar, Senior Judicial Assistant, EC : 77323263, presently posted as Branch In-charge, Admin. Branch, RADC, New Delhi is hereby directed to function as Branch In-charge Leave and Hindi Sections, RADC, New Delhi, in addition to his present assignment/duties, with immediate effect, till further orders.

(ASHWANI KUMAR SARPAL)

Principal District & Sessions Judge-cum-

Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)

8559/D - 8594/D

No.: _____ /F.7/P&T/Admn/RADC/2025

Dated, Delhi the 06/09/2025

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The Ld. Judicial Officers/Officer Incharge (s) concerned, RADC, New Delhi
3. Personal Office of the undersigned.
4. The DDO, Central District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.
6. All the concerned Branch Incharges are hereby directed to ensure that the files of their branches are routed through Administrative Officer (Judl.) with *immediate effect*.
7. The Dealing Official, LAYERS seat, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)

